

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4066
ANSWERED ON:30.04.2012
INADEQUATE BUDGETARY ALLOCATION
Karunakaran Shri P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Planning Commission has not sanctioned adequate budgetary allocation of various schemes being implemented by the Ministry;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether important schemes have been adversely affected due to non-increase in the budgetary allocation; and
- (d) if so, the action taken in this regard?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (d) Demand for Grants are presented to Parliament depending on total available resources and competing requirement of various sectors. The Ministry was allocated the plan outlay of Rs. 16776 crore during the Eleventh Five Year Plan (2007-12) as against an outlay of Rs. 13043 crore envisaged in the Plan Document. As a result, plan allocation of the Ministry in the last year of the Eleventh plan was 169% higher than the outlay in the first year. Nevertheless, it is inevitable that for any sector plan allocation often would not match its requirements, and therefore resources have to be allocated for various schemes of the sector in the best manner possible, depending on their relative priority.